

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.No. 328/98

IN

O.A.No.2360/96

(32)

New Delhi: this the 28<sup>th</sup> day of JUNE, 1999.

HON'BLE MR.S.R.ADIGE VICE CHAIRMAN (A).

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Chetan Prakash Tyagi,  
S/o Sri Ram Kumar Tyagi,  
R/o House No.1870,

Wazir Singh Street,  
Paharganj,  
New Delhi

and One. .... Applicants.

(By Advocate: Shri M.K.Bhardwaj )

Versus

R.K.Mishra,  
Director General,  
CBI,  
CGO Complex,  
Lodhi Road,  
New Delhi -003.

2. B.L.Rao,  
Office of the Superintendent of Police,  
CBI,  
Training Division,  
CBI Academy Hapur Road,  
Ghaziabad UP

.... Respondents.

(By Advocate: Shri R.P. Agarwal)

ORDER

HON'BLE MR.S.R.ADIGE, VICE CHAIRMAN (A).

Heard.

2. As it is the OWD (the nodal department for maintenance of Govt. buildings) which is charged with the responsibility of ensuring proper plumbing and electricity in CBI Academy, Ghaziabad, respondents No.1 and 2 ( i.e. D.G. CBI and S.P. CBI Training Division; CBI Academy, Ghaziabad respectively) cannot be said to have contumaciously violated the Tribunal's order dated 29.9.97 in O.A.No.2360/96 even if, as alleged by applicants' counse

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the plumbing and electricity work is being got done by appropriate contractors.

3. It is open to applicants to agitate their grievances in accordance with law, after impleading the proper and necessary parties, if so advised.

4. Subject to the above the C.P. is dismissed and notices to alleged contemnors are discharged.

*Lakshmi Swaminathan*

( MRS. LAKSHMI SWAMINATHAN )  
MEMBER(J)

*Anjali*

( S. R. ADIGE )  
VICE CHAIRMAN (A).

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